

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 153 of 2014

Dated: 18th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**M/s Sagar Power (Neerukatte) Pvt. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

Post these Appeals for hearing on **11th March, 2016.**

Court Master

sh/pr